

SPECIAL BENCH  
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/155(KB)2019  
IA(I.B.C)/748(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024**

IN THE MATTER OF	UNITED BANK OF INDIA VS JOTISRIRAM HIMGHAR PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Saurav Jain, Adv. : For Liquidator

**ORDER**

1. Ld. Counsel for the liquidator present.
2. **IA(I.B.C)/748(KB)2024**
  - i. This IA has been filed by liquidator for taking on record 10<sup>th</sup> Progress Report at page 15-37. This IA is accompanied by an affidavit of liquidator at page 13.
  - ii. Progress Report is taken on record. IA is allowed and **disposed of**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**